

(a) the details of the Central assistance released during the last three years to the Indian Red Cross Society, J & K;

(b) the details of the assistance relief given to Jammu region and Kashmir region separately by IRCS;

(c) whether the IRCS of Jammu demanded the increase share for the Jammu region due to increase in muttancy activities in Jammu region;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Licence of Revolvers

2639. SHRI D. S. AHIRE :

SHRI ABHAYSINH S. BHONSLE :

SHRI MADHAV RAO PATIL :

SHRI ASHOK NAMDEORAO MOHOL :

SHRI A. VENKATESH NAIK :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the persons with criminal background have been getting licence for revolvers/arms by illegal means from other states;

(b) if so, the number of such cases reported during the current year so far; and

(c) the action taken by the Union Government against the persons found guilty for giving licences to the persons with criminal background by illegal means?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Information is being collected from State Governments/Union Territory Administrations and will be laid on the Table of the House.

Pak Sponsored Insurgency

2640. SHRI MADHAVRAO SCINDIA :

SHRI SISHIL KUMAR SHINDE :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the hands of Pakistan in insurgency in India has been established from the arms seized from

the militants as shown in the exhibition held in Parliament House Annexe in July, 1998;

(b) if so, the details of the arms seized from militants indicating the countries of their origin; and

(c) the manner in which the situation is likely to be handled?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) The involvement of Pakistan in insurgency in India has been established beyond doubt from a variety of evidences including the weapons captured from the militants, even though the arms captured are of different origins, including those from Pakistan.

(b) A statement indicating the details of arms seized is annexed.

(c) Pakistan sponsored militancy in India has been accorded the highest priority and Govt. have accordingly adopted a multi-pronged strategy for tackling the situation, which included inter-alia strengthening of border management, gearing up intelligence machinery, countering militancy in hinterland by proactive actions, protection to minorities, modernisation/upgradation of State Police and other Security Forces.

Statement

Type of Foreign Weapons Seized From Militants

S. No	Type of Weapons	Origin	Calibre
1	2	3	4
1.	AK 47/56 Rifles	China/Russia	7.62mm
2.	Rifle Dragnov Sniper	Russia	7.62mm
3.	UMG (Universal Machine Gun)	China	7.62mm
4.	BMG (Bren Machine Gun)	Not known	7.62mm
5.	RPG-7	Russia	Launcher-40mm Projectile-85mm
6.	Gun Pika	China	7.62mm
7.	SBBL Gun	Not Known	—
8.	LMG (Light Machine Gun)	-do-	—
9.	GMPG (General Purpose Machine Gun)	-do-	—
10.	Rocket Launcher	-do-	—
11.	Pistol	Pak	7.62mm